

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**I.A. No. 109 of 2014 in  
Appeal Nos. 23 of 2012 and 24 of 2012**

**Dated : 5<sup>th</sup> March, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**BSES Yamuna Power Ltd. & Anr. ... Applicant(s)**

**Versus**

**Delhi Electricity Regulatory Commission ... Respondent(s)  
& Ors.**

**Counsel for the Applicant(s) : Mr. Hasan Murtaza  
Mr. Aditya Panda**

**ORDER**

The learned counsel for the Applicant seeks permission to withdraw this Application.

Permission is granted. Accordingly, the Application is dismissed as withdrawn.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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